

(d) if so, whether Government have lodged any protest to US Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): (a) No, Sir.

(b) to (d). Does not arise, Sir.

[*Translation*]

Inclusion of Nepali and Konkani Languages in Eighth Schedule of Constitution

3743. } SHRI V. KRISHNA RAO:
 } SHRI C. P. MUDALAGIRI-
 } YAPPA:
 } DR. BENGALI SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a demand has been made to include Nepali and Konkani languages in the Eighth Schedule of the Constitution; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (A) Yes, Sir.

(b) The matter is under consideration.

[*English*]

Irregularities in construction of Telephone Building at Kandivilli

3744. SHRI SANAT KUMAR MANDAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether some serious irregularities and malpractices took place in the construction of the Kandivilli Telephone Exchange

building etc. under the Bombay Mahanagar Telephone Nigam Limited;

(b) if so, the nature thereof;

(c) whether the matter was referred to the Central vigilance Commission for investigation, if so, the findings of the Commission; and

(d) the action taken or proposed to be taken against the delinquent officials?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) to (d). During the intensive examination of the construction of temporary telephone exchange building at Kandivilli by the Chief Technical Examiner of C.V.C., certain irregularities were pointed out and to examine the matter further, certain details were called for by the C.V.C. The detailed information is still being collected and will be furnished to the C.V.C. soon. Further action in the matter can be taken after recommendations of C.V.C. are received.

[*Translation*]

Roads and bridges constructed in Bihar under Central Road Fund

3745. SHRI SIMON MARANDI: Will the Minister of SURFACE TRANSPORT be pleased to state the number of roads and bridges constructed in Santhal Pargana Sub-division of Bihar from Central Road Fund?

THE MINISTER OF SURFACE TRANSPORT (SHRI K. P. UNNIKRIISHNAN): Only one road work, namely Trimohan-Ekchari-Dhanura Mehgama Road, which partly falls in Santhal Pargana District, was sanctioned under the Central Road Fund, and it has since been completed, as intimated by the State Government.